

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 19(ND)12
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SH. R.VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

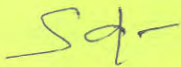
NAME OF THE COMPANY: M/s. Satish Chanderen V/s. M/s. The Haryana Woolen General Mill Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

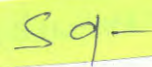
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJKUMAR YADAV	COMPANY SECRETARY	Respondent No. 2	
2.	DARUN GUPTA	} ADV.	FOR PETITIONERS	
3.	SANSKAR AGARWAL			
4.	MD. TALHA			

ORDER

Both the parties are present. On the request of the parties, matter is adjourned to 22.3.2017.



(S.K. Mohapatra)
Member (Tech.)



(R. Varadharajan)
Member (Judicial)